

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No 45 of 2011 &
I.A. Nos. 56 & 196 of 2011

Dated: 30th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Shah Alloy Limited

... Appellant(s)

Versus

State Load Dispatch Centre & Ors.

....Respondent(s)

Counsel for the Appellant(s): Mr. Nidesh Gupta, Sr. Adv. with
Mr. Nikhil Goel

Counsel for the Respondent(s): Mr. M.G. Ramachandran

ORDER

After hearing the learned counsel for the parties, it would be appropriate to direct the Appellant to file necessary Memo giving the undertaking.

Post the matter on **05.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS